## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India

V/s.

M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv Minir 40PTE I/B signamia ligal savices.

## ORDER CP 16/117C/NCLT/MB/MAH/2016

At request of the parties, list this matter on 26.2.2018

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)